

**JUDGMENTS FOR THE MONTH OF APRIL, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">CRP 377/2009</a>	DEBA PRASAD BHOWMIK VS NARAYAN CHANDRA CHOUDHURY	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
2	1 <sup>st</sup>	<a href="#">WP(C) 5797/2011</a>	HOUSING BOARD TENANT WELFARE SOCIETY AND ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.K. GOSWAMI
3	1 <sup>st</sup>	<a href="#">Cont.Cas(C) 384/2013</a>	ANURAG AGARWAL VS R. CHANDRANATHAN	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO
4	1 <sup>st</sup>	<a href="#">CRL.A(J) 139/2013</a>	SAHIDUL ISLAM KHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.K. SHARMA
5	1 <sup>st</sup>	<a href="#">WP(C) 2953/2013</a>	ANURAG AGARWAL VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO
6	2 <sup>nd</sup>	<a href="#">RSA 153/2003</a>	DEBAJIT BARTHAKUR AND ORS VS SARNALATA DEVI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
7	2 <sup>nd</sup>	<a href="#">RSA 166/2004</a>	LILA BALA GHOSE AND ORS VS RABINDRA CH GHOSE	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
8	2 <sup>nd</sup>	<a href="#">RSA 51/2009</a>	SUKUR ALI VS JARINA BIBI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
9	2 <sup>nd</sup>	<a href="#">Crl.A. 37/2010</a>	MD. RAMJAN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
10	2 <sup>nd</sup>	<a href="#">WP(C) 3968/2011</a>	KHAGENDRA NATH DAS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
11	2 <sup>nd</sup>	<a href="#">WP(C) 3972/2011</a>	KHAGENDRA NATH DAS VS THE STATE OF ASSAM AND ORS	Promotion with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE T. VAIPHEI
12	2 <sup>nd</sup>	<a href="#">WP(C) 7130/2013</a>	SMTI NOOR HASHINA BEGUM VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE T. VAIPHEI
13	2 <sup>nd</sup>	<a href="#">WA 203/2014</a>	OIL AND NATURAL GAS CORPORATION LTD & 3 ORS VS J.R.CONSTRUCTION & ENGINEERING & 13 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA

14	2 <sup>nd</sup>	<a href="#">WA 204/2014</a>	OIL AND NATURAL GAS CORPORATION LTD & 3 ORS VS SUNMONI BURAGOHAIN & 23 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
15	2 <sup>nd</sup>	<a href="#">WP(C) 1735/2015</a>	DR. MANASJYOTI DAS & 7 ORS VS THE STATE OF ASSAM AND 7 ORS	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE MR. JUSTICE T. VAIPHEI
16	6 <sup>th</sup>	<a href="#">Crl.A. 113/2011</a>	BAPAN DEY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
17	6 <sup>th</sup>	<a href="#">RSA 26/2015</a>	KAZI NOOR HAMID @ KAZI NURUL AMIN & ANR VS KAZI NURUL ISLAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
18	7 <sup>th</sup>	<a href="#">RSA 74/2006</a>	MD. MAHIM ALI & 2 ORS VS ON THE DEATH OF RAMA KT. BARMAN HIS LEGAL HEIRS SMTI KUNJALATA BARMAN (WIFE) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
19	7 <sup>th</sup>	<a href="#">Crl.A. 162/2011</a>	MINA RAM BORDOLOI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
20	7 <sup>th</sup>	<a href="#">RSA 63/2012</a>	ABDUL HUSSAIN AND ANR VS ANOWARUL HUSSAIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
21	7 <sup>th</sup>	<a href="#">RSA 75/2013</a>	DHAN RAZIA GOUR @ SAHU & 3 ORS. VS SHYAM RATHI SAHU @ GOUR & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
22	7 <sup>th</sup>	<a href="#">WP(C) 5293/2013</a>	MILON KANTI ROY & 10 ORS VS THE STATE OF ASSAM AND 14 ORS	Annual General Meeting of Co-Operative Societies	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
23	7 <sup>th</sup>	<a href="#">WP(C) 5298/2013</a>	UTTAM BHOWMICK & 6 ORS VS THE STATE OF ASSAM AND 14 ORS	Annual General Meeting of Co-Operative Societies	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
24	7 <sup>th</sup>	<a href="#">WP(C) 5641/2014</a>	BOARD OF DIRECTORS, NAGAON WHOLESALE CONSUMERS CO-OPERATIVE STORES LTD. & ANR VS THE STATE OF ASSAM AND 17 ORS	Annual General Meeting of Co-Operative Societies	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
25	8 <sup>th</sup>	<a href="#">RSA 133/2003</a>	ON THE DEATH OF SATYABRATA MUKHERJEE HIS LEGAL HEIRS SMTI REKHA MUKHERJEE & ORS VS BISHNULAL RABIDAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
26	8 <sup>th</sup>	<a href="#">RSA 170/2008</a>	RABI BISWAS VS GAJEN BISWAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
27	8 <sup>th</sup>	<a href="#">CRL.A(J) 32/2011</a>	RAJIB DEVNATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
28	8 <sup>th</sup>	<a href="#">WP(C) 7432/2013</a>	MRS. SUSHMITA BEGUM VS THE STATE OF ASSAM AND 5 ORS	Election of members of Panchayat	THE HON'BLE MR. JUSTICE A.K. GOSWAMI

29	8 <sup>th</sup>	<a href="#">WA 30/2014</a>	HAMIDA KHATUN VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
30	8 <sup>th</sup>	<a href="#">WP(C) 411/2014</a>	SMT. NANDITA DAS VS BHARAT PETROLEUM CORPORATION LTD. & 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.K. GOSWAMI
31	8 <sup>th</sup>	<a href="#">WP(C) 2020/2015</a>	BARNAGAR GIRL'S M.E. SCHOOL VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of Schools	HON'BLE MR. JUSTICE T. VAIPHEI
32	9 <sup>th</sup>	<a href="#">RSA 136/2003</a>	ABDUL KALAM & ORS VS ABDUL MANNAN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
33	9 <sup>th</sup>	<a href="#">MFA 49/2005</a>	UNION OF INDIA VS B B ENTERPRISE	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
34	9 <sup>th</sup>	<a href="#">MFA 76/2005</a>	ORIENATAL INSURANCE CO TLD VS SAIDUR RAHMAN & ANR	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
35	9 <sup>th</sup>	<a href="#">CRP 375/2009</a>	SANKAR DUTTA & 2 ORS VS SMTI. ANIMA RANI DUTTA & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
36	9 <sup>th</sup>	<a href="#">Crl.A. 202/2011</a>	DIMBESWAR DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	9 <sup>th</sup>	<a href="#">Crl.A. 222/2011</a>	RANJIT DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
38	9 <sup>th</sup>	<a href="#">WP(C) 2652/2011</a>	DEWAN EUSUF UDDIN AHMED VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	HON'BLE MR. JUSTICE T. VAIPHEI
39	9 <sup>th</sup>	<a href="#">Gua.P. 1/2013</a>	SOMA DAS VS RANJIT DAS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
40	9 <sup>th</sup>	<a href="#">Crl.A. 199/2014</a>	CHANDAN DEBNATH VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
41	9 <sup>th</sup>	<a href="#">WP(C) 2126/2015</a>	JYOTSNA DHAR VS THE STATE OF ASSAM & 3 ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
42	10 <sup>th</sup>	<a href="#">CRL.A(J) 132/2012</a>	SANJIB NAGBONSHI @ BOGABABU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
43	10 <sup>th</sup>	<a href="#">Bail Appln. 3024/2014</a>	KWMTA GWRA BRAHMA VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
44	20 <sup>th</sup>	<a href="#">WP(C) 1347/2012</a>	SAFIQUR RAHMAN LASKAR VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

				Bodies and Universities and Institutions	
45	20 <sup>th</sup>	<a href="#">WP(C) 3155/2014</a>	KARUNA SARMA VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
46	21 <sup>st</sup>	<a href="#">RSA 156/2003</a>	RANJIT SAIKIA VS THE UNION OF INDIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
47	21 <sup>st</sup>	<a href="#">Intest.Cas. 11/2005</a>	BINOD KUMAR GUPTA VS KESHAB PRASAD SHAH	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
48	21 <sup>st</sup>	<a href="#">CRP 211/2009</a>	MD. ABDUL RAHAMN VS MD. EGMAL SEIKH & ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
49	21 <sup>st</sup>	<a href="#">CRP 413/2009</a>	MUKESH KAPOOR VS UTI ASSET MANAGEMENT COMPANY PRIVATE LIMITED	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
50	21 <sup>st</sup>	<a href="#">WP(C) 378/2009</a>	MD FARUK AHMED LASKAR VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
51	21 <sup>st</sup>	<a href="#">WP(C) 4291/2009</a>	NECEM CEMENTS LTD. & ANR VS THE CENTRAL ASSAM ELECTRICITY DISTRIBUTION COMPANY LTD. & ORS	Electricity Disputes	THE HON'BLE MR. JUSTICE B.K. SHARMA
52	21 <sup>st</sup>	<a href="#">WP(C) 5687/2010</a>	SYEDA ANJUARA BEGUM & ANR. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools.	HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	21 <sup>st</sup>	<a href="#">WP(C) 7505/2013</a>	MISS SULTANA YASMIN @ SMTI SABINA YASMIN VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
54	21 <sup>st</sup>	<a href="#">WP(C) 2423/2014</a>	DR. NIRMAL BARUA VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	22 <sup>nd</sup>	<a href="#">RSA 201/2003</a>	JAGAT BORA VS BHANU BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
56	22 <sup>nd</sup>	<a href="#">RSA 48/2004</a>	AZMAT ALI VS ABDUL SUKAMAR BARBHUIYA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI

57	22 <sup>nd</sup>	<a href="#">CRL.A(J) 3/2011</a>	NUNU MUNCHAHARI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
58	22 <sup>nd</sup>	<a href="#">WP(C) 1401/2014</a>	SMT. GITANJALI DEVI VS THE STATE OF ASSAM AND 3 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
59	23 <sup>rd</sup>	<a href="#">MFA 70/2004</a>	ORIENTAL INSURANCE CO LTD VS JILEMUN NESSA	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
60	23 <sup>rd</sup>	<a href="#">RSA 51/2004</a>	CHAYAN CHANDA AND ORS VS DIVISIONAL FOREST OFFICER AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
61	23 <sup>rd</sup>	<a href="#">Intest.Cas. 16/2006</a>	BIVA CHAKABORTY VS MRINALINI CHAKRABORTY	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
62	23 <sup>rd</sup>	<a href="#">RSA 70/2006</a>	GOURI SHANKAR AGARWAL & ORS VS PHANI BHUSAN SHARMA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
63	23 <sup>rd</sup>	<a href="#">RSA 149/2006</a>	ON THE DEATH OF KARUNA KAKOTI HIS LEGAL HEIRS SMTI DHANEBALA KAKATI & ANR VS CHANDRA KT. KUMBHAKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
64	23 <sup>rd</sup>	<a href="#">Test.Cas. 1/2007</a>	SURJYA BORO & ORS VS URMILA DAS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
65	23 <sup>rd</sup>	<a href="#">RSA 159/2008</a>	KRISHNA CHAITANYA MAHA PRABHU DEITY VS ARUN KR. DEB & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
66	23 <sup>rd</sup>	<a href="#">CRP 179/2010</a>	MD. MAINUL HOQUE BARBHUIYA @ MD. MAINUL HOQUE & 4 ORS VS ABDUL KADIR CHOUDHURY & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
67	23 <sup>rd</sup>	<a href="#">WP(C) 5073/2010</a>	ABHI RAM BORO VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
68	23 <sup>rd</sup>	<a href="#">WP(C) 1424/2011</a>	BHUPEN BHUYAN & 105 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
69	23 <sup>rd</sup>	<a href="#">WP(C) 2066/2011</a>	MD. NAJMUL ISLAM & 4 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN

70	23 <sup>rd</sup>	<a href="#">WP(C) 3994/2011</a>	MISS RANJU DEKA & 6 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
71	23 <sup>rd</sup>	<a href="#">WP(C) 5757/2012</a>	MD. FAJAL UDDIN VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
72	23 <sup>rd</sup>	<a href="#">WP(C) 1124/2013</a>	SMTI MARIYAM BEGUM VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
73	23 <sup>rd</sup>	<a href="#">WP(C) 1147/2013</a>	KAILASH CH. MAHANTA VS THE STATE OF ASSAM AND 6 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
74	23 <sup>rd</sup>	<a href="#">WP(C) 2560/2013</a>	HEAD CONSTABLE (B) /EX-S SARBESWAR RABHA (RETIRED) VS THE STATE OF ASSAM AND 8 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
75	23 <sup>rd</sup>	<a href="#">WP(C) 4106/2013</a>	PRATUL CHANDRA TALUKDAR VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
76	23 <sup>rd</sup>	<a href="#">WP(C) 4564/2013</a>	PANCHANAN BHARALI VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
77	23 <sup>rd</sup>	<a href="#">WP(C) 4567/2013</a>	SAMBHU PATGIRI VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
78	23 <sup>rd</sup>	<a href="#">WP(C) 4576/2013</a>	NABIN CH. KALITA VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
79	23 <sup>rd</sup>	<a href="#">WP(C) 4577/2013</a>	RAJ MOHAN CHAKRAVARTY VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
80	23 <sup>rd</sup>	<a href="#">WP(C) 4580/2013</a>	SONESWAR DAS VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
81	23 <sup>rd</sup>	<a href="#">WP(C) 7496/2013</a>	MD. FAJAL UDDIN VS THE STATE OF ASSAM AND 8 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
82	23 <sup>rd</sup>	<a href="#">WP(C) 2084/2014</a>	MD. DILDAR HUSSAIN VS THE STATE OF ASSAM & 4 ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

83	23 <sup>rd</sup>	<a href="#">WP(C) 5455/2014</a>	M/S BENGAL TOOLS LIMITED (AGRO DIVISION) & ANR VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE T. VAIPHEI
84	23 <sup>rd</sup>	<a href="#">WP(C) 5688/2014</a>	M/S GREAVES COTTON LIMITED VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE T. VAIPHEI
85	23 <sup>rd</sup>	<a href="#">WP(C) 39/2015</a>	RADHA MADHAV SINHA VS THE STATE OF ASSAM AND 6 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
86	23 <sup>rd</sup>	<a href="#">WP(C) 161/2015</a>	OBAIDULLAH AZAD @ OBAIDULLAH VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
87	24 <sup>th</sup>	<a href="#">RSA 127/2006</a>	ON THE DEATH OF NARAYAN CH. DEY HIS LEGAL HEIRS SMTI PRATIMA RANI DEY (WIFE) & ORS VS SWARNALATA SONOWAL & ORS		HON'BLE MR. JUSTICE SUMAN SHYAM
88	27 <sup>th</sup>	<a href="#">RSA 74/2008</a>	RAM PRASAD MANDAL VS URBASHI KALITA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
89	27 <sup>th</sup>	<a href="#">CRL.A(J) 2/2012</a>	SRI JOGU LOHAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
90	27 <sup>th</sup>	<a href="#">WP(C) 6042/2013</a>	NG. DAYAMAY SINGHA & ANR. VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
91	28 <sup>th</sup>	<a href="#">RFA 17/2004</a>	M/S KITPLY INDUSTRIES LTD. VS COAL INDIA LTD. & ORS.	Appeals under order 43 Rule 1 CPC relating to temporar injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
92	28 <sup>th</sup>	<a href="#">WP(C) 4302/2009</a>	BINA PANI DEKA VS GAUHATI UNIVERSITY & ORS	Other academic disputes	HON'BLE MR. JUSTICE MANOJIT BHUYAN
93	28 <sup>th</sup>	<a href="#">CRP 126/2010</a>	BIKASH BARMAN VS SMTI BINA KAKOTY AND ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
94	28 <sup>th</sup>	<a href="#">CRP 252/2010</a>	BABA CHAND SINGHA VS MUSSTT. NAZMA BEGUM LASKAR & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY

95	28 <sup>th</sup>	<a href="#">CRP 306/2010</a>	THE UNITED INDIA INSURANCE COMPANY LTD VS BIJOY MIRDHA & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
96	28 <sup>th</sup>	<a href="#">CRP 322/2010</a>	THE UNITED INDIA INSURANCE COMPANY LTD VS SMTI KULASORI MIRDHA & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
97	28 <sup>th</sup>	<a href="#">WP(C) 6425/2013</a>	ABDUL KHAI @ ABDUL KHAYER VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
98	29 <sup>th</sup>	<a href="#">RSA 14/2003</a>	SUREN SAIKIA VS KUNJA BEHARI CHOUDHURY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
99	29 <sup>th</sup>	<a href="#">MFA 62/2006</a>	NEW INDIA ASSURANCE CO. LTD VS DINESH ROY & ANR	Appeal from Railway Claims Tribunal	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
100	29 <sup>th</sup>	<a href="#">RSA 11/2006</a>	SEWAK DUTTA VS SUNIL BHUYAN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
101	29 <sup>th</sup>	<a href="#">CRL.A(J) 152/2012</a>	FRANSIR INDUWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
102	29 <sup>th</sup>	<a href="#">WP(C) 3413/2012</a>	MS. BANASHREE BHARADDASH @ BANASHREE BHARDWAJ VS THE STATE OF ASSAM & ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
103	29 <sup>th</sup>	<a href="#">Crl.A. 320/2013</a>	RAJU GHOSH & 2 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
104	29 <sup>th</sup>	<a href="#">RSA 80/2015</a>	MD ARBESH ALI VS ABER ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
105	29 <sup>th</sup>	<a href="#">WP(C) 612/2015</a>	BHARTIA-SHIVAM JV VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
106	29 <sup>th</sup>	<a href="#">WP(C) 1691/2015</a>	SULEMA KHATUN VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
107	30 <sup>th</sup>	<a href="#">Test.Cas. 4/2002</a>	RAMJI GOALA VS DISTRICT JUDGE, DHUBRI	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
108	30 <sup>th</sup>	<a href="#">MFA 140/2004</a>	EMPLOYEES STATE INSURANCE CORPORATION VS M/S HOTEL GEETANJALI	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY



109	30 <sup>th</sup>	<a href="#"><u>CRP 393/2010</u></a>	JAGADISH CHANDRA DAS VS THE UNION OF INDIA	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
110	30 <sup>th</sup>	<a href="#"><u>WP(C) 7/2013</u></a>	TILAK CH. DAS & ANR VS THE STATE OF ASSAM AND 6 ORS	Seniority with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
111	30 <sup>th</sup>	<a href="#"><u>WP(C) 2958/2014</u></a>	PRANAB KR. RABHA VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
112	30 <sup>th</sup>	<a href="#"><u>WP(C) 5470/2014</u></a>	MD. ABDUL KADER VS THE STATE OF ASSAM AND 16 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
113	30 <sup>th</sup>	<a href="#"><u>WP(C) 5/2015</u></a>	DEBAJIT DAS VS THE STATE OF ASSAM AND 7 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN